

Government of Jammu & Kashmir  
Housing & Urban Development Department  
Civil Secretariat, Jammu

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**Notification**

Jammu, the <sup>25<sup>th</sup></sup>.....January, 2022

**S.O 31** -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Touseef Mehraj Raina S/o Mehraj-ud-din Raina, Member Ward No. 06, Municipal Council Baramulla, for being declared as elected President of the Municipal Council Baramulla, for the remainder period.

By order of the Government of Jammu & Kashmir

Sd/-

**(Dheeraj Gupta) IAS**

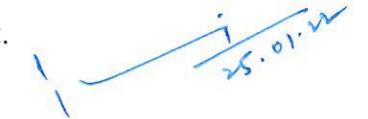
Principal Secretary to the Government,  
Housing & Urban Development Department

No. HUD-LSG0ULBK/163/2021-01( C.No 97248)

Dated. 25.01.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Divisional Commissioner, Kashmir
6. Deputy Commissioner, Baramulla.
7. Director, Urban Local Bodies, Kashmir.
8. Special Secretary to Chief Secretary, J&K, Jammu.
9. General Manager, Ranbir Government Press, Kashmir /Jammu for publication in the official Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Touseef Mehraj Raina S/O Sh. Mehraj-ud- din Raina, Member Ward No.06, Municipal Council, Baramulla.
12. Chief Executive Officer, Baramulla.
13. Incharge Website, Housing and Urban Development Department.
14. Master file/ stock file.

  
25.01.22

**(Thannaji Bhat)**

Under Secretary to the Government